

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/198/2021
NAME OF THE COMPANY	Talwar Mobiles Pvt Ltd
NAME OF THE PETITIONER(S)	Sivam Auto SSA
NAME OF THE RESPONDENT(S)	Talwar Mobiles Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Ms. Prabha Prasad for the Petitioner.
None for the Respondent.

Ld. Counsel for the Petitioner prays for an adjournment. Prayer is allowed.

Matter is adjourned to 02.04.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**